

From,

**Dinesh Kumar Singh-I, HJS
Registrar General,
High Court of Judicature
at Allahabad.**

To,

**The Director,
Sardar Vallabh Bhai Patel National Police Academy,
Hyderabad-500052.**

No. 622 /Admin. (Services)/2016 Dated: Allahabad: November 26, 2016

Subject: Regarding “Screening Course on Cyber Laws, Cyber Crimes and Electronic Evidence” to be held in National Police Academy, Hyderabad.

Sir,

On the captioned subject, I am directed to say that Hon'ble Court has been pleased to nominate **Sri Pradeep Kumar Singh-II, Additional Director (Admin), Judicial Training & Research Institute, U.P., Lucknow & Sri Prashant Bilgaiyan, Additional Civil Judge (Senior Division)/ Additional Chief Judicial Magistrate, Agra** for participating in Fifth Batch scheduled to be held from 5th December to 7th December, 2016 and **Sri Deepak Yadav, Additional Civil Judge (Senior Division)/ Additional Chief Judicial Magistrate, Varanasi & Sri Hrishikesh Pandey, Judicial Magistrate, Jaunpur** for participating in Sixth Batch scheduled to be held from 8th December to 10th December, 2016: “Screening Course on Cyber Laws, Cyber Crimes and Electronic Evidence” at Sardar Vallabhbhai Patel National Police Academy, Hyderabad.

I am further to say that the Court has also been pleased to approve that the expenses (travel, boarding and lodging) of the participants will be borne by the High Court.

I am, therefore, to request you to take necessary action accordingly.

Yours faithfully,

Sd/-

Registrar General

No. 622 (i)/Admin. (Services)/2016 dated: November 26, 2016

Copy forwarded for information and necessary action to:

1. The Private Secretary to Hon'ble Mr. Justice Sunil Ambwani, Chairman eCommittee, Supreme Court of India, New Delhi with the request to kindly place the aforesaid information before His Lordship.
2. The Director, Judicial Training & Research Institute, U.P., Lucknow with the request to kindly inform Sri Pradeep Kumar Singh-II, Additional Director (Admin.), Judicial Training & Research Institute, U.P., Lucknow accordingly and direct him to fill the proforma enclosed herewith and to send the same to cyber-law@ajj.gov.in, immediately.

3. The District & Sessions Judges, Agra, Jaunpur and Varanasi with the request to kindly inform the officers concerned accordingly and direct them to fill the proforma enclosed herewith and to send the same to cyber-law@ajj.gov.in, immediately.
4. Sri Arun Bhardwaj, Member (Judicial), eCommittee, Supreme Court of India, New Delhi.
5. The Principal Secretary (Judicial) & L.R., Government of Uttar Pradesh, Lucknow.
6. Sri Ram Nagina Yadav, Central Project Co-ordinator, High Court, Allahabad.
7. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Encl. As above.

**Sd/-
Joint Registrar (Judicial) (Services)**

eCommittee, Supreme Court of India

PROFORMA TO JOIN TRAINING ON CYBER LAW & ELECTRONIC EVIDENCE

Name in full:

High Court:

State:

Date of Birth: Gender: J.O. Code:

Place of Posting:

Designation:

Date of Appointment: Present Cadre:

Mobile: AIJ email: @aij.gov.in

Qualification:

Any Qualification/
Education/ Experience
in Cyber Law:

Any orders/ judgments
passed on Cyber Law
(in brief):

Specific areas of
interest in Cyber Law:

Any interest/ experience
in teaching:

Any other remarks:

This proforma should be filled in as PDF form and sent to cyber-law@aij.gov.in